

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 3826
ANSWERED ON 18.12.2024

SHAH COMMISSION REPORT

3826 SMT. MALVIKA DEVI:

Will the Minister of MINES be pleased to state:

- (a) the details of results and findings of the Shah Commission enquiry for mining in Odisha;
- (b) the number of mine owners from the State of Odisha who have been fined along with the detail names of these companies and the mine owners; and
- (c) the action being taken against the wrongdoers who have been listed in the Shah Commission?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a): The Central Government, vide Notification No. S.O. 2817 (E) dated 22.11.2010, appointed Commission of Inquiry under the Chairmanship of Justice M. B. Shah for the purpose of making inquiry of illegal mining of iron ore and manganese ore in contravention of the provisions of the Mines and Minerals (Development and Regulation) Act, 1957, the Forest (Conservation) Act, 1980, the Environment (Protection) Act, 1986 or other rules or licences or guidelines issued thereunder referred to as illegal mining. The Hon'ble Justice M.B. Shah Commission submitted the report to the Ministry of Mines, which was subsequently laid in the Parliament. The Commission has observed several instances of illegal mining and recommended remedial measures. The report of Shah Commission of Inquiry is available on the website of Ministry of Mines at URL [<https://mines.gov.in>].

(b)&(c): As per information received from the Government of Odisha, pursuant to the Judgment dated 02.08.2017 of Hon'ble Supreme Court, demand notices were issued for recovery of compensation (value of the minerals i.e. Iron and Manganese under the provision of Section 21(5) of the MMDR Act, 1957) towards unlawful production of mineral by mining lease holders beyond/without EC and FC during the period 2000-01 to 2009-10 as was identified by the Central Empowered Committee. Compensation amounting to Rs. 15561.19 Cr. has been collected by the State Government till date.
